

(Mr. Speaker in the Chair)

RE : DUNKEL PROPOSALS- CONTD.

(Interruptions)

SHRI RAMVILAS PASWAN (Rosaera) : Mr. Speaker, Sir, we want the Prime Minister to clarify the position. Let the Prime Minister come and explain the position to the House. *(Interruptions)*.

MR. SPEAKER : I would like to say that the Parliament is for discussion. I am going to discuss it with you. I am on my legs. You should take your seats.

*(Interruptions)***12.02 hrs**

At this stage, Shri Syed Masudal Hossain and some other hon. Members came and stood near the Table

MR. SPEAKER : I say that the method adopted by the Members is unparliamentary. They are not able to follow the parliamentary method and get the things from the Government. I do not appreciate it. I have already said that it is unparliamentary.

(Interruptions)

MR. SPEAKER : The House stands adjourned to meet again at 1 p.m.

12.04 hrs

The Lok Sabha then adjourned till Thirteen of the Clock.

13.02 hrs

The Lok Sabha re-assembled at two minutes past Thirteen of the Clock.

(Mr. Speaker in the Chair)

RE: DUNKEL PROPOSALS CONTD.

(Interruptions)

SHRI SOMNATH CHATTERJEE (Bolpur) : Mr. Speaker, Sir, there was a suggestion that the Commerce Minister will make a statement at 4 o'clock. But he is not in a position to make any statement as the negotiation is supposed to be going on. Therefore, to register our protest, we cannot participate in the discussion today. Tomorrow the House will start with the Commerce Minister's statement either at 11 o'clock or at 12 o'clock. *(Interruptions)*

[Translation]

SHRI NITISH KUMAR (Barh) : Mr. Speaker, Sir, they are going to sign the Dunkel Proposal at 8.30 pm according to Indian Standard time *(Interruptions)*..

SHRI VIRENDRA SINGH (Mirzapur) : Mr. Speaker, Sir, Please record the statement of BJP against the Dunkel Proposal *(Interruptions)* ...

SHRI NITISH KUMAR : Mr. Speaker, Sir, you kindly convey the protest of parliament in Geneva where the discussion is taking place and they should be told that people of India will not accept the dangerous provisions of Dunkel Proposal at any cost. *(Interruptions)*

Mr. Speaker, Sir, you have decided that the Government will make a statement by 4 p.m. today. But today this statement has no meanings. According to our information they are going to sign the Dunkel Proposal today at around 8.30 p.m. IST. Therefore, this statement has no value. They are going to sell this country out *(Interrup-*

tions) Whatever the Government want to say,

they may make a statement tomorrow. These feeling must be conveyed to the World Community that it America and EEC make any agreement and they want to thrust it on the rest of the world then it will not do. India is the largest democracy of the world and a clear message from Indian Parliament should be sent that we will not tolerate the hegemony of America at any cost.... (Interruptions)

We request you to kindly convey the feeling of the common men there (Interruptions)

SHRI JASWANT SINGH (Chittorgarh)
: Mr. Speaker, Sir, today a very important issue has come up before this House and the nation and a debate has taken place in this House on the Dunkel proposals. The Government has made some statements and clarifications in this regard. It happened like this that the European community and America separately made an agreement about multi-fiber. I have this information that by signing the Dunkel Proposals the Government will sign the Dunkel Proposals in toto and thus bind our future generations. In such a situation we do not have an authentic information in this regard but we want to express our protest until the Prime Minister

himself comes and informs the House about what is going on (Interruptions) We have come here to register our protest(Interruptions)

SHRI BHOGENDRA JHA
(Madhubani) : In the history of India (Interruptions)

SHRI RAMVILAS PASWAN (Roser) : Mr. Speaker, Sir, you have called the members of all parties and there whatever was told by Shri Pranab Mukherjee shows that they are going to make this country a slave. therefore I submit that the protest of this House should be recorded. Our people who are Geneva, should safeguard the interests of the country. We demand that House should be adjourned for the whole day and when the House meets tomorrow at 11 a.m. the Minister should make a statement (Interruptions)

[English]

MR. SPEAKER : The House now stands adjourned for the day to meet again tomorrow at 11.00 hrs.

13.10 hrs.

The Lok Sabha then adjourned till eleven of the clock on Thursday, December 16, 1993/Agrahayan 25, 1915 (Saka)